

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD
M.A.NO. 333 / 0 in OA.201/90

Date of Order: 16-7-90

Between:

Ch. Das.
J. Venkateswarlu. Applicants/Applicants.
and

1. Union of India, rep. b. the Secretary
Ministry of Communications, New Delhi- 1 and 4 others.

Respondents/Respondents.

For the Applicants: Mr. T. Jayant, Advocate.

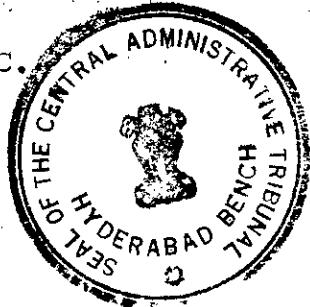
For the Respondents: Mr. E. Madanmohan Rao, Addl. CGSC.

CORAM:

HON'BLE MR. B. N. JAYASIMHA : VICE CHAIRMAN

AND

HON'BLE MR. D. SURYA RAO : MEMBER (JUL).



The Tribunal made the following Order:-

We have heard Mr. T. Jayant, learned counsel for the applicant and Mr. E. Madanmohan Rao, counsel for the respondents. Mr. T. Jayant states that in view of the fact that the applicants are not being engaged in RTP's work, for want of work, they are willing for the implementation of the order dt. 23-2-90 under which they had been posted to Adilabad Dist as ToA's. He seeks that the interim orders issued on 9.3.90 may be modified and the respondents may be directed to relieve them to join duty at Adilabad as ToA's subject to the result of the O.A. On a consideration of the facts, we modify the order directing the respondents to relieve the applicants to join at Adilabad as To's provided the vacancies are still existing in Adilabad.

DEPUTY REGISTRAR (J)

16/7/90

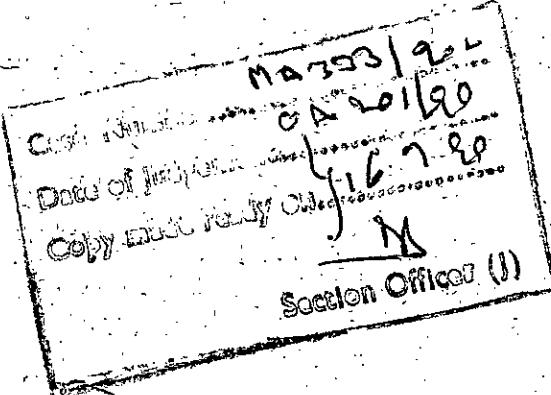
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REPO

To

1. The Secretary, Union of India, Ministry of Communications, New Delhi.
2. The Chief General Manager, Telecom, A.P. Hyderabad - 1.
3. The Deputy General Manager, Guntur Second Switching Area(SSA) Guntur, Guntur List.
4. K.Kondala Rao, Telephone Operator, Telephone Exchange, Adilabad.
5. S.Krishna Kumari, Telephone Operator, Telephone Exchange, Sangareddy.
6. One copy to Mr. T.Javant, Advocate, 15-358, Srinagar colony, Gaddiannaram, P&T colony, P.O. Dilisukhnagar, Hyderabad - 660.
7. One copy to Mr. E.Madanmohan, Addl. CGSC, CAT, Hyd. Bench.
8. One spare copy.

pvm

Ready



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APPROV

TYPED BY *8p*

COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.B.N.JAYASIMHA:V.C.
AND ✓
THE HON'BLE MR.D.SURYA RAO:MEMBER(JUDL.)
AND
THE HON'BLE MR.J.NARASIMHAMURTHY:M(J)
AND
THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

DATE : 16/7/96

ORDER / JUDGMENT

C.A./R.A./C.A./No. 333/96 in

T.A. No.

W.P. No.

O.A. No. 201/96

Admitted and Interim directions Issued.

Allowed.

Dismissed for default.

Dismissed as withdrawn.

Dismissed.

Disposed of with direction.

M.A.ordered/Rejected.

No order as to costs.

